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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1824/2004  
MA 1543/2004

New Delhi this the 30th day of July, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.A. Singh, Member (A)

1. N.N. Biswas,  
C-55/X-4, Dilshad Garden,  
Delhi-110095.
2. P.K. Jayaswal,  
111/1, MES Enclave,  
Kabul Line, Delhi Cantt.  
Delhi-110010.
3. All India MES Civilian Engineers  
Association Ashray Mess, New  
Delhi through its CHQ President,  
S.K. Sharma S/O Late Sh.S.R. Sharma,  
R/O T-103, Mall Road, Dehradun  
Cantt., Dehradun.

..Applicants

( By Advocate Ms. Manita Verma )

VERSUS

1. Ministry of Defence  
South Block, New Delhi.  
Through its Secretary.
2. Union of India  
Ministry of Personnel, Public  
Grievances and Pensions,  
Department of Personnel and  
Training, Through its Secretary  
North Block, New Delhi-110001
3. Engineer-in-Chief's Branch,  
Army Headquarters,  
Kashmir House, DHQ.P.O. New Delhi  
Through its D.G.( Pers)  
New Delhi-110011

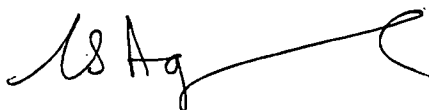
..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal, Chairman

MA 1543/2004

MA-1543/2004 is allowed subject to just  
exceptions. Filing of the joint application is  
permitted.




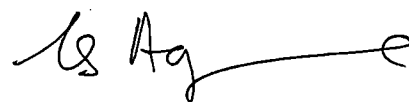
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By virtue of the present application, the applicants seek a direction for grant of Second Financial Upgradation on completion of 24 years of service with all consequential benefits. In this regard, the applicants have pleaded that they have already submitted a representation in January, 2004 pertaining to which no decision as yet has been taken.

2. Once a representation had been filed, the representation should necessarily be decided. At the threshold, therefore, when the rights of the respondents are not likely to be affected, we deem it unnecessary to issue a show-cause while disposing of the present OA.

3. It is directed that respondent no.3 would consider the said representation of the applicants and pass an appropriate speaking order within six months of the receipt of a certified copy of the present order and communicate it to the applicants. O.A. is disposed of.

  
( S.A.Singh )  
Member (A)

  
( V.S.Aggarwal )  
Chairman

/kdr/